

[Print](#)**Defective Case Register from 2026-09-23 to 2026-09-23**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-LAA/42920/2026	SUDHIR CHANDRA MOHANTY	2026-09-23	Not properly Page marked as per Index.
2	D-WP(C)/43986/2026	SUSANTA KUMAR LENKA	2026-09-23	1. In affidavit, sl no -2 fathers name of the petitioner wrongly furnished.
3	D-CMP/43956/2026	PRASANTA KUMAR SATAPATHY	2026-09-23	.Certified Copy Of appellate Court Order Not Filed
4	D-WP(C)/44685/2026	SOUMYA MISHRA	2026-09-23	1.In 3(i) it is mentioned Father of petitioner as recorded owner ,however in ROR under Annx.1 petitioner himself is recorded owner.The same be reconciled.
5	D-CRLMC/27558/2026	SATYABRATA DASH	2026-09-23	1. Deponent not executed in Affidavit. 2. Date of order not correctly furnished in Prayer of the petition.
6	D-CRLMP/28394/2026	SUSHANTA KUMAR SAMANTARAY	2026-09-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished in declaration.2. As per index, Annexure-3 not described in the petition.3. date of order under Annexures-1 and 2 does not tally with para-11 and 14 of the petition
7	D-WP(C)/43424/2026	BIBHUTI BHUSAN MISHRA	2026-09-23	1.Paragraphs not properly mentioned in declaration of affidavit. 2.Page No.12 not filed. 3.Occupation of deponent differently mentioned in both Affidavit(petition and I.A.).
8	D-BLAPL/28370/2026	BIKRAMADITYA BHARAT NANDAN DWIBEDI	2026-09-23	Name and details of the Victim mentioned at page 9 -10 of Annexure-1 has not yet redacted.
9	D-WP(C)/43108/2026	KRUSHNA CHANDRA RATH	2026-09-23	Annexurers not properly reflected on the top of Page No.18 21 23 27 35 37 and 44.
10	D-ABLAPL/28842/2026	SANJIB RAY	2026-09-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. In Index, Annexure 2 has not been page marked 2. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 3.In Affidavit,

				the Deponent has not put his Signature 4. In Prayer part of the ABLAPL, their shall be replaced by his
11	D-LAA/42919/2026	SUDHIR CHANDRA MOHANTY	2026-09-23	1..Appellant AND Pro. Respondents No-4 and 5 added as Parties but not yet substituted in the Trial Court. 2. C.Fee Payable be corrected.3.Vernacular Certificate not furnished in the I.A.
12	D-BLAPL/28850/2026	MANAS KUMAR CHAND	2026-09-23	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1of 2024 of the Court
13	D-CRLMP/28584/2026	HIMANSHU SEKHAR PANDA	2026-09-23	1. Reference Certificate not correctly furnished.
14	D-WP(C)/44186/2026	LAXMINARAYAN PATEL	2026-09-23	Paragraphs not properly mentioned in petition as well as declaration of affidavit.
15	D-MACA/44362/2026	ADAM ALI KHAN	2026-09-23	further SR after filling of c copy
16	D-WP(C)/43933/2026	DEBIDUTTA MOHAPATRA	2026-09-23	1.Age of deponent/petitioner mismatch with cause title and affidavit.
17	D-ABLAPL/28636/2026	BISWAJIT SAHOO	2026-09-23	1. Page No.10 is not legible properly. 2. The name and address of the victim and her relations name may be redacted from petition and F.I.R.Copy.
18	D-FAO/44850/2026	SATYABAN SAHOO	2026-09-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-WP(C)/44064/2026	PRAFULLA CHANDRA ACHARYA	2026-09-23	1. Reference certificate not proper. 2. Copy of RP case No.153 of 2018 not furnished. 3. Petition and Ann. not page marked in Index. 3. Petition not correctly addressed to Honorable Court. Resubmit for SR after compliance.
20	D-WP(C)/43835/2026	DR. SIMANCHALLA RANJIT	2026-09-23	1. Page no.60 not filed.
21	D-BLAPL/28862/2026	MANGU NANDY	2026-09-23	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1of 2024 of the Court 2. one of the Ld. Advocate has not put his signature on the face of the V. nama.
22	D-WA/44209/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-09-23	wp (c) no. not correctly mentioned in being aggrieved.
23	D-ABLAPL/28800/2026	BISWAJIT SAMAL	2026-09-23	Name,address,mobile no of the victim/informant be redacted from petition and annx-1
24	D-WP(C)/43548/2026	SAHASRANSU SOURAV	2026-09-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page nos.18 to 22 under Anx-2 not legible.
25	D-CONTC/44961/2026	SOUMYA JYOTI BISWAL	2026-09-23	OPP PARTY 3 NAME NOT GIVEN
26	D-ABLAPL/28907/2026	SUKANTA KUMAR NAYAK	2026-09-23	Name, Address, mobile no. of the informant be redacted from annx-1
27	D-BLAPL/28670/2026	JITENDRA SAMANTARAY	2026-09-23	1. Reference certificate is not correctly furnished. 2. In the matter of P.S.case

				No., arising out of and the lower Court in which the case is pending has not been furnished in the cause Title. 3. The name of the lower Court in which the case is pending and ST. case No. as mentioned in Rejection order does not tally with that of Cause Title and petition
28	D-CRLREV/18584/2026	AJAYA KUMAR JENA	2026-09-23	1. Period of Delay 109 days delay , Limitation petition not filed 1. Paragraphs not correctly furnished declaration. 2 Good ground certificated not furnished .
29	D-WP(C)/44647/2026	DR. BINODA KUMAR MISHRA	2026-09-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1 Page 53 not legible
30	D-CRLA/26822/2026	RAJKISHORE SWAIN	2026-09-23	To be kept sealed cover in Annex-1
31	D-WP(C)/44550/2026	KISHORE KUMAR MISHRA	2026-09-23	1. In affidavit, occupation of the deponent not furnished.
32	D-CRLMP/27258/2026	SURESH KUMAR PANDA	2026-09-23	1. Copy of Annexures-1 to 5 disclosing the name of Informant/Victim be kept in cover.2. Put up for further S.R.
33	D-ABLAPL/28633/2026	DHANANJAYA MUND	2026-09-23	1. Reference certificate is not correctly furnished
34	D-CRLREV/24194/2026	SANTOSH CHANDRA ATABUDHI	2026-09-23	1. Here CRLREV will not lie, Correct Nomenclature is RPFAM. Further SR be made after change of nomenclature.
35	D-ABLAPL/28644/2026	SANJIT MISHRA	2026-09-23	1. The name of the G.R.case mentioned at the top of charge sheet does not tally with that of Cause Title and petition.
36	D-CRLREV/25455/2026	DURGADATTA MOHAPATRA	2026-09-23	1. good ground certificate not furnished.
37	D-ABLAPL/28813/2026	SURESH KUMAR JENA	2026-09-23	Legible copy of page 9 and 10 be filed.
38	D-BLAPL/28834/2026	SAKTI PRASAD DAS	2026-09-23	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. In V. nama, inadvertently ABLAPL has been mention
39	D-WA/44084/2026	SABITA RANJAN PATTNAIK, A.G.A	2026-09-23	Neat and legible copy of page no. 23 to be filed. ii) Undertaking for translated copy of odia not filed.
40	D-WP(C)/44468/2026	KARUNAKAR NAYAK	2026-09-23	1. Age of the petitioner in cause title not tally with Affidavit.
41	D-BLAPL/28640/2026	DIPTI RANJAN BHOKTA	2026-09-23	1. A. fee is deficient on Rejection order.
42	D-WP(C)/42949/2026	SUSHANTA KUMAR MISHRA	2026-09-23	i) Order no. mentioned in cause title, para-1 and Prayer of the petition not tally with annexure-10
43	D-TRP(C)/44320/2026	BHAWANI SANKAR PANIGRAHI	2026-09-23	Name and Details of Victim/Informant and her husband mentioned in Petition and annexures need not be disclosed and kept in closed cover.

44	D-CRLMP/27695/2026	SMITA RANJAN PATNAIK	2026-09-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of Complain Petition under Annexure-1 does not tally with Index.
45	D-WP(C)/44104/2026	SATYABRATA MOHANTY, AGA	2026-09-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
46	D-MATA/44705/2026	RAGHUNATH DAS MOHAPATRA	2026-09-23	further SR after filling of c copy of impugned judgement
47	D-WP(C)/44007/2026	ACHYUTANANDA PATTANAIK	2026-09-23	Synopsis and Date chart not correctly paginated.
48	D-CRLMP/27789/2026	ASHOK KUMAR SARANGI	2026-09-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished in declaration.2. Name of the petitioner in cause title does not tally with Index,Synopsis and Date chart.
49	D-CRLREV/23131/2026	ANIMESH MOHANTY	2026-09-23	1. C.copy Annex-2 not filed. 1. Being aggrieved and Good ground not mentioned in petition. 2 Honorable the C.J .not mentioned in I.A.s
50	D-WP(C)/43578/2026	BAMADEV BARAL	2026-09-23	1. L.A.A.fee of Rs.10/- not paid in V.nama.2. Page nos.23 to 33 not neat and legible.
51	D-WP(C)/44413/2026	ACHYUTANANDA PATTANAIK	2026-09-23	1.date chart not alphabetically paginated.
52	D-ABLAPL/29039/2026	DEBASIS MISHRA	2026-09-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
53	D-WA/44322/2026	DILLIP KUMAR MOHAPATRA	2026-09-23	1.Executant not a party in wp (c). 2. Cause Title Not in order. Appellant not a party in wp (c) and op no. 2 in wp (c) not made party in appeal memo.
54	D-WP(C)/44987/2026	SASWAT KUMAR ACHARYA	2026-09-23	1.Paragraphs not properly mentioned in both the declaration of affidavit. 2.Wrongly mentioned Annexure-5 6 and 7 instead of Annexure-3 4 and 5 in Prayer of the petition. 3.Page No.23 25 27 40 44-45 47 66 68 and 70 not legible.
55	D-BLAPL/28848/2026	AMITAV TRIPATHY	2026-09-23	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1of 2024 of the Court.
56	D-ABLAPL/28963/2026	DEEPAK KU SAHOO	2026-09-23	Name,address,mobile of the informant be redacted from annx-1
57	D-WP(C)/44990/2026	SUKANTA KUMAR DALAI	2026-09-23	1.Date chart and Synopsis not correctly page marked. 2.Page marking in Anx-2 and 3 in book mark and index does not tally
58	D-BLAPL/28857/2026	BHAKTA BHUSAN BARIK	2026-09-23	17-REFERENCE CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS

				OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1of 2024 of the Court 2. Details of the Informant / Victim need to redacted from all places of Annexure 1
59	D-CRLMP/27386/2026	SURYA PRATAP DEO	2026-09-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
60	D-WP(C)/43753/2026	BIJAYA KUMAR BEHERA	2026-09-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
61	D-CRLMP/27513/2026	AKSHAYA KUMAR PANDEY	2026-09-23	1. Date of Letter under Annexure-3 does not tally with Index and para-5 of the petition.
62	D-WP(C)/44396/2026	GOPINATH MISHRA	2026-09-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-BLAPL/28873/2026	MANORANJAN PADHY	2026-09-23	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1of 2024 of the Court 2. Dates of disposal of earlier BLAPLs have not been mentioned in the Ref. Certificate
64	D-MACA/44257/2026	RAMESH CHANDRA PRADHAN	2026-09-23	1. Period of Delay 28 days
65	D-CRLMC/27358/2026	BIJAYA KUMAR RAGADA	2026-09-23	1-COURT FEE IS DEFICIENT. 1. Court fee Rs. 6/- to be paid.
66	D-WP(C)/44799/2026	PRAMOD KUMAR JENA	2026-09-23	i) Annexure-1 not marked in page no. 9.
67	D-WP(C)/44940/2026	SUKANTA KUMAR DALAI	2026-09-23	Address of opp.2 not properly mentioned.
68	D-BLAPL/28846/2026	JUGALA KISHORE PANDA	2026-09-23	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1of 2024 of the Court
69	D-WA/44165/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-09-23	Legible copy of page no. 169-176 181-191 195 197 199 201 203 are to be filed.
70	D-ABLAPL/28196/2026	JAYAKRISHNA MOHAPATRA	2026-09-23	1. Name of the Victim / Informant at Page 10 (Odia version) needs to be redacted
71	D-WP(C)/44066/2026	PRAFULLA CHANDRA ACHARYA	2026-09-23	1. Synopsis and Date chart not mentioned in Index. 2. Para 4 appearing twice.
72	D-BLAPL/28796/2026	BIKASH KARNA	2026-09-23	Reference Certificate not correctly furnished.
73	D-ABLAPL/28861/2026	PRASANTA KUMAR NANDA	2026-09-23	1) F.I.R copy is incomplete. 2) ICC case no. be indexed and page marked
74	D-CRLA/29034/2026	ARIJEET MISHRA	2026-09-23	Put up SR after redacting the name of victim/informant/relatives/Address/school from annexures be kept sealed cover the same
75	D-WP(C)/45155/2026	DURGESH NARAYAN RATH	2026-09-23	1.Date chart not alphabetically paginated.2.Annx.1 2 and 9 not legible.

76	D-WP(C)/44645/2026	DR. BINODA KUMAR MISHRA	2026-09-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
77	D-CRLMP/27560/2026	DEVI PRASAD TRIPATHY	2026-09-23	1. Name of father of the petitioner not furnished in the cause title.
78	D-BLAPL/28772/2026	SMRUTI RANJAN ROUT	2026-09-23	The name and address of the Victim as well as School name may be redacted from F.I.R. copy and petition.
79	D-WP(C)/43206/2026	PRASANTA KUMAR SATAPATHY	2026-09-23	1. Authentication fee Rs 2.20p to be paid
80	D-BLAPL/28853/2026	JUGALA KISHORE PANDA	2026-09-23	1. the date of rejection order by the lower Court is wrongly mentioned in Dates and Events 2. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court.
81	D-WP(C)/45039/2026	JAGAJIBAN PRADHAN	2026-09-23	In declaration paragraph wrongly mentioned.
82	D-WA/44440/2026	KEDAR KUMAR DASH	2026-09-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Anxs are not page marked in Index. ii) C. copy of impugned order not in proper place as well as not page marked.
83	D-CMP/44006/2026	ACHYUTANANDA PATTANAIK	2026-09-23	3-AUTHENTICATION FEE IS DEFICIENT.
84	D-WP(C)/43989/2026	SUSANTA KUMAR LENKA	2026-09-23	1. In Index, Annexure-6. notification date wrongly furnished.
85	D-CRLMC/28934/2026	LAXMIDHAR PANGARI, (SR.ADV.)	2026-09-23	1. Page nos. 8 to 12 and 14 not legible in I.A. petition. 2. Nomenclature not correctly furnished in Reference certificate.
86	D-WP(C)/44682/2026	SOUMYA MISHRA	2026-09-23	1.As per Annx.1 Legal heir certificate not annexed.
87	D-CMP/43944/2026	PRASANTA KUMAR SATAPATHY	2026-09-23	.Certified Copy Of appellate Court Order Not Filed
88	D-BLAPL/28847/2026	RAJIB LOCHAN PATTNAIK	2026-09-23	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. The dates of disposal of earlier bail applications have not been mentioned in the Ref. Certificate
89	D-WP(C)/44679/2026	SOUMYA MISHRA	2026-09-23	1.Annx.2 page no.34 plot no not matching with cause title and petition
90	D-BLAPL/28955/2026	PRASANTA KUMAR SAHOO	2026-09-23	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025, Every application for Bail presented to the High Court, the petitioner shall state

				whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
91	D-CONTC/45130/2026	ADV	2026-09-23	i) Put up for S.R after filing of complied copy of order dated 15.09.2025
92	D-BLAPL/28642/2026	SIDDHARTH SAHU	2026-09-23	1. Reference certificate is not correctly furnished. 2.Deponent has not been authorised by the petitioner to swear the Affidavit.
93	D-CRLMC/26709/2026	BASANTA KUMAR NAYAK	2026-09-23	14-NOT PROPERLY INDEXED. 1.Petition not properly page marked.
94	D-WP(C)/44687/2026	SOUMYA MISHRA	2026-09-23	1.Annx.2 page no.34 not matching with plot no mentioned in cause title and writ petition.
95	D-WP(C)/44738/2026	SUBAS CHANDRA DAS	2026-09-23	1. Ann.6 not legible
96	D-CRLREV/26097/2026	SATYA NARAYAN MISHRA 4	2026-09-23	1.Vernacular certificate not furnished in Main petition and I.A.s
97	D-BLAPL/28871/2026	PRATIK NAYAK	2026-09-23	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1of 2024 of the Court 2. In para 2 of the Bail Application, the name of informant is wrong 3.Page 8 of Annexure 1 is not legible
98	D-WP(C)/44254/2026	DR.PURUSOTTAM CHULI	2026-09-23	1. Information dated not correctly furnished Sl. no.10 in Index and para no.19.
99	D-CRLREV/23284/2026	ANIRUDHA DAS	2026-09-23	1.Period of Delay 23 days Limitation petition not filed 2. C. copy Annex-2 not filed
100	D-WP(C)/44893/2026	SANTOSH KUMAR DWIVEDY	2026-09-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.address of Opp.s be properly described
101	D-WP(C)/43125/2026	DILIP KUMAR SAHU	2026-09-23	1. In Affidavit, Sl no 3 information wrongly furnished.
102	D-WP(C)/45119/2026	KUNAL KUMAR SWAIN	2026-09-23	1.Annx.4 not complete.
103	D-CONTC/44926/2026	ADV.	2026-09-23	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Age in furnished in Affidavit dose not tally in the cause title.ii)S.L No 4 in affidavit Averments not correctly furnished.
104	D-BLAPL/28866/2026	JUGALA KISHORE PANDA	2026-09-23	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1of 2024 of the Court 2. Last Page of the Affidavit is not paginated

105	D-WP(C)/45038/2026	SAMIR KUMAR MISHRA	2026-09-23	1.Date chart not correctly page marked. 2.Page nos.14 and 15 not legible.
106	D-WA/44086/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-09-23	WP(c) no. wrongly mentioned in cause title in I.A. no. 2902/2026.
107	D-ABLAPL/28900/2026	BISWARANJAN DALAI	2026-09-23	Legible copy of page 11 and 12 be filed.
108	D-ABLAPL/29068/2026	BASANTA KUMAR DAS	2026-09-23	1.The name and address of the Victim and her relations name may be redacted from the petition and F.I.R.copy
109	D-CONTC/44813/2026	SUDEEPTA KUMAR SINGH	2026-09-23	code Number not indicated in cause title.
110	D-BLAPL/28867/2026	BIKASH KARNA	2026-09-23	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1of 2024 of the Court
111	D-CRLMP/27582/2026	SURESH KUMAR PANDA	2026-09-23	1.Opp.Party not correctly furnished.
112	D-WP(C)/44250/2026	JITENDRA KUMAR DIGAL	2026-09-23	Subject Code incorrectly Mentioned
113	D-BLAPL/28875/2026	RAMESH CHANDRA MAHARANA	2026-09-23	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1of 2024 of the Court 2.In dates and Events, date of FIR is wrong
114	D-WP(C)/44678/2026	SOUMYA MISHRA	2026-09-23	1.Annx.2 filed is wrong as per plot no mentioned in cause title and writ petiton.
115	D-WP(C)/42946/2026	SATYA RANJAN MOHAPATRA	2026-09-23	i) Date mentioned in last line of para-1 of page 6 sl. no. 7 of the Index and Book mark not tally with annexure-4.
116	D-WP(C)/44936/2026	MANOJ KUMAR PANDA	2026-09-23	1. Copy of order dated 24.11.23 as mentioned in prayer not filed. Resubmit for SR after compliance
117	D-WP(C)/45010/2026	JYOTI PATNAIK	2026-09-23	Page 56 not neat
118	D-ABLAPL/28835/2026	KRISHNA PRASAD DAS	2026-09-23	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 2. In Affidavit, Occupation of Deponent has not been mentioned
119	D-WP(C)/44552/2026	KISHORE KUMAR MISHRA	2026-09-23	1. In Declaration under affidavit,no. of paragraphs wrongly furnished.
120	D-ABLAPL/28819/2026	RAMDAS ACHARY	2026-09-23	1. In Index, Annexure 2 is not book marked 2. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title 3. In V nama, Fathers name of Petitioner No. 2 has not been mentioned
121	D-WP(C)/44553/2026	KISHORE KUMAR MISHRA	2026-09-23	1. Address of the petitioner wrongly furnished in Cause title of the W.P 2. In Affidavit, occupation of the deponent not furnished.
122	D-WP(C)/44671/2026	SOUMYA MISHRA	2026-09-23	1.Annx.2 page no.34 plot no not matching with cause title and petition.
123	D-CRLREV/24587/2026	SHYAM SUNDAR CHHUALSINGH	2026-09-23	1. C.Copy of Trial court Judgement not filed.Photocopy filed which is illegible.
124	D-BLAPL/28635/2026	SANJIB KUMAR BHANJADEO	2026-09-23	1.Reference certificate is not correctly furnished. 2. The name of the petitioner vrs.

				opp.Party has not been mentioned in the V.nama.
125	D-RSA/41301/2026	SANTOSH SAMANTRAY	2026-09-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid. C.Copy of Decree of the Trial Court/ Caste Certificate be Filed for assessment/exemption of C.Fee.Put up for further S.R after rectification.
126	D-WA/44391/2026	KUNAL KUMAR SWAIN	2026-09-23	Legible copy of page no. 25 to be filed
127	D-WA/44081/2026	SASWAT DAS,A.G.A	2026-09-23	i) Surname of R-42 and name of R-46 mentioned in appeal memo does not tally with wp (c). Serial not mentioned in Proforma respondent.
128	D-BLAPL/28619/2026	PRANAYANEE DASMOHAPATRA	2026-09-23	1. Reference certificate is not correctly furnished.
129	D-WP(C)/43011/2026	SAROJ KUMAR PADHI	2026-09-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
130	D-CRLA/26349/2026	RAMANI KANTA PATTANAIK	2026-09-23	Name of Victim /relatives /informant/ Address /school to be redacted from Annex-1 and be kept sealed cover
131	D-BLAPL/28881/2026	SANJUKTA MUNDA	2026-09-23	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. In synopsis , date of order of the lower Court omitted 1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 3. Earlier BLAPL No. is not tallied with the FIR details of the Office 4. Date of Charge sheet is wrong in Dates and Events
132	D-BLAPL/28675/2026	JITENDRA SAMANTARAY	2026-09-23	1. The P.S.case No.,arising out of and in the Lower Court in which the case is pending have not been furnished in the Cause Title. 2. Reference certificate is not furnished correctly. 3.The name of the Lower Court in which the case is pending and S.T.case No. have not been reflected in the Cause Title and petition correctly.
133	D-RSA/41291/2026	SOURAV SUMAN BHUYAN	2026-09-23	C.Fee Payable be corrected.
134	D-CRLMA/26424/2026		2026-09-23	i) Corrected page Index 1 2 4 5 and c. copy are not in proper place. iii) A. fee Rs-2.25/ to be paid.
135	D-WP(C)/45041/2026	SAMIR KUMAR MISHRA (SR. ADV.)	2026-09-23	In petition copy of ANX-6 representation date not mentioned correctly.

136	D-BLAPL/28818/2026	SAILAZA NANDAN DAS	2026-09-23	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title
137	D-CMP/43876/2026	AMITAV TRIPATHY	2026-09-23	3-AUTHENTICATION FEE IS DEFICIENT.
138	D-WA/44208/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-09-23	Legible copy of page no. 188-195 200-202 204 205 are to be filed.
139	D-BLAPL/28856/2026	SRIKANTA MAHUNTA	2026-09-23	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court.
140	D-BLAPL/28615/2026	SUBHANKAR PRUSTY	2026-09-23	1. Reference Certificate is not correctly furnished. 2. The name of the P.S. of the petitioner mentioned in Cause Title does not tally with that of Rejection order.
141	D-CMP/44663/2026	SWARUP KUMAR PATNAIK	2026-09-23	op -6 in suit not made party
142	D-WA/44206/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-09-23	Date of order wrongly mentioned in Index at sl no. 5.
143	D-CRLMC/26395/2026	BANITA KUMARI SETHY	2026-09-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Put up for Further SR after Redacting the name of victim/ Informant .Family Members and School Name from petition and Annexures. 2. Affidavit not properly done by the petitioner. 3. Name of the Victim/ Informant,Family Members and School name need not be disclosed in connection with Annexures and kept in closed cover. 4. Redacted xerox copy of Annexures to be filed. 5 Nomenclature not correctly furnished Sl. no.3 in Index. 6. Signature of the Deponent in Affidavit not tally with V.nama.
144	D-WP(C)/43680/2026	PARTHA SARATHI DAS	2026-09-23	1. In Declaration under affidavit,no. of paragraphs wrongly furnished.
145	D-BLAPL/28838/2026	NITYANANDA MOHAPATRA	2026-09-23	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Last Page of the Affidavit has not been paginated